ORDER

In exercise of the powers conferred under Section 419 of the Companies Act, 2013 the President, National Company Law Tribunal hereby re-constitutes the following Benches at NCLT Kolkata for the purpose of exercising and discharging the powers and functions of the Tribunal:

Benches at NCLT, Kolkata

Bench-I
Shri Jinan K.R, Member (Judicial)

Bench-II
Shri Madan Balachandra Gosavi, Member (Judicial)

This is in modification of Order of even number dated 26.3.2018.
This shall come into force w.e.f. 2nd July 2018.
This issues with the approval of Hon’ble President, NCLT.

(Shy Ram Bairwa)
Registrar, NCLT
Telephone: 24363451

Copy to:-

1. P.S. to Hon’ble President, National Company Law Tribunal, New Delhi.
2. Hon’ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
12. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.